



2026:DHC:2365-DB



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ W.P.(C) 9115/2020 & CM APPL. 31386/2021, CM APPL.
4169/2022, CM APPL. 17657/2022, CM APPL. 33558/2023

NATIONAL M.SC. MEDICAL TEACHERS ASSOCIATION
(REGD)Petitioner

Through: Mr. Avinash Sharma, Adv.

versus

NATIONAL MEDICAL COMMISSION & ORS.
.....Respondents

Through: Mr. T. Singhdev, Ms. Yamini
Singh, Mr. Abhijit Chakravarty, Mr. Tanishq
Srivastava, Mr. Vedant Sood, Advocates for
R-1

Mr. Jivesh Kumar Tiwari, CGSC with Ms.
Samiksha Advs for R/UOI

Mr. Mrinmoi Chatterjee, Adv. for
Respondent 3 AIPCMA

Mr. A K Nijhawan, Mr. Arun Batta, Mr.
Rohan Sharma, Mr. Abdul Vahid, Advs. for
applicant/ respondent no. 4 intervenor

+ W.P.(C) 10633/2020

ASSOCIATION OF PHDS IN MEDICAL SCIENCES(REGD)
.....Petitioner

Through: Mr. Kumar Rajesh Singh and
Ms. Punam Singh, Advs.

versus

NATIONAL MEDICAL COMMISSION & ANR..Respondents
Through: Mr. T. Singhdev, Ms. Yamini

Singh, Mr. Abhijit Chakravarty, Mr. Tanishq
Srivastava, Mr. Vedant Sood, Advocates for
R-1

Mr Vikram Jetly, CGSC with Ms Shreya
Jetly, Advs for R-2/UOI



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Mr Shivendra Singh, Ms Prakriti Rastogi
and Ms Aryama Singh Rajput, Advs. for R-3
Mr. A K Nijhawan, Mr. Arun Batta, Mr.
Rohan Sharma, Mr. Abdul Wahid, Advs. for
applicant/ respondent no. 4 intervenor

+ W.P.(C) 8161/2021 & CM APPL. 25361/2021

RAKESH KUMAR & ORS.Petitioners
Through: Mr. Avinash Sharma, Adv.

versus

NATIONAL MEDICAL COMMISSION & ANR.

.....Respondents

Through: Mr. T. Singhdev, Ms. Yamini
Singh, Mr. Abhijit Chakravarty, Mr. Tanishq
Srivastava, Mr. Vedant Sood, Advocates for
R-1

+ W.P.(C) 11452/2021 & CM APPL. 35255/2021, CM APPL.
42699/2021, CM APPL. 43077/2021

ANAND SWAROOP & ORS.Petitioners
Through: Mr Nishant Kumar, Dr Sumit
Kumar, Ms Aprajita, Advs.

versus

NATIONAL MEDICAL COMMISSION & ORS ..Respondents

Through: Mr. T. Singhdev, Ms. Yamini
Singh, Mr. Abhijit Chakravarty, Mr. Tanishq
Srivastava, Mr. Vedant Sood, Advocates for
R-1

Mr. Jivesh Kumar Tiwari (CGSC), Ms.
Nandini Aggarwal (Adv), Ms. Samiksha
(Adv) for R-2/UOI

+ W.P.(C) 14101/2021 & CM APPL. 44488/2021

DR. RITESH KUMARPetitioner



2026:DHC:2365-DB



Through: Mr. Avinash Sharma, Adv.

versus

NATIONAL MEDICAL COMMISSION & ANR..Respondents

Through: Mr. T. Singhdev, Ms. Yamini Singh, Mr. Abhijit Chakravarty, Mr. Tanishq Srivastava, Mr. Vedant Sood, Advocates for R-1

CORAM:

HON'BLE MR. JUSTICE C. HARI SHANKAR

HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

ORDER (ORAL)

% **19.03.2026**

C. HARI SHANKAR, J.

1. Learned Counsel appearing on behalf of the petitioners submit that in view of amendment notification dated 2 July 2025, issued by the National Medical Commission, the grievance of the petitioners in these writ petitions stands satisfied.

2. They accordingly seek leave to withdraw these writ petitions in view of the issuance of the aforesaid notification.

3. Accordingly, the writ petitions stand disposed of as withdrawn.

C. HARI SHANKAR, J.

OM PRAKASH SHUKLA, J.

MARCH 19, 2026/dsn